## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/565/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: MURALI SUNDARAM

NAME OF THE RESPONDENT(S)

: AIR CARNIVAL PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

JAYANTHI. K. SHAH

Applicant

tsesust 6/10/17

## **ORDER**

Counsel for the Petitioner present and submitted that time be granted for filing written consent in Form 2 proposing the name of the IRP. At request, time is enlarged. Put up on 23.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk